

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.08.2022** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanthi Narahari , Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins) No 303/2022	M/s. NBCC (India) Ltd Vs Mark Infrastructure Pvt Ltd & 2 Ors	M/s. Prasad Vijaykumar	
2.	Company Appeal(AT)(Ins) No 304/2022	Ramachandran Subramanian Vs Aashish Nevatia & 3 Ors	M/s. Bhagavath Krishnan	
3.	Company Appeal(AT)(Ins) No 305/2022	Arkie Atelier Design India Private Limited Vs Nippon Life India AIF Management Limited	A S Sathishkumar	
4.	Company Appeal (AT)(Ins) No 292/2022 & IA No 612/2022	C Ramasubramaniam Liquidator of Padmaadevi Sugars Ltd Vs The Deputy Commissioner of Income Tax (Benami Prohibition)	S.Sathiyarayanan	Rajkumar Jhabakh

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	CompApp (AT)(CH)(Ins) No. 204/2021 & IA No. 410/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys (Overseas) Ltd With	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
6.	CompApp (AT)(CH)(Ins) No. 216/2021 & IA No. 435/2021	MPT Sweden AB & Anr Vs Tecknoweld Alloys (India) Pvt Ltd	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT)(CH)(Ins) No. 139/2022 & I.A.No.324,325/2022	G Balasubramaniam Vs Indian Overseas Bank & anr	Ravichandran	AG SathyanarayanaR2
8.	Comp App (AT)(CH)(Ins) No. 141/2022 (With Defect)	G.GovindasamyBalasubramaniam Vs Indian Overseas Bank & Anr	Aiyar & Dolia Shanmugasundaram	M.L.Ganesh

9.	Comp App (AT)(CH)(Ins) No. 196/2021 & IA No 396,397,398/2022	Srinivasa Rao Idupulapati Vs ISR Infra Private Limited &Anr	Ramalingam & Associates	JVL Bharathi R1 Ananda Gomathi R2
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For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT)(CH)(Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar
11.	Comp App (AT)No. 46/2021 (IA NO 551/2022 IA NO 150/2022)	M/s.EspinInfosystem Private Ltd Vs The Registrar of Companies	Mr. Anirudh Krishnan	Mr. Bishwajit Dubey, Mr. M.V. Pratap Kumar for RP
12.	Comp App (AT)(CH)(Ins) No. 299/2021	Primee Silicones (Chennai) Pvt Ltd Vs Ucal Fuel Systems Ltd	Sri Krishna Bhagavat	Preeti Mohan

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. Asst Registrar -PH No.: 044-2888 0504

2. For VC Link - nclatchennai@gmail.com